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RAJYA SABHA

Wednesday, the \2th April, 1972 (Cliaitra 23,1894 Saka)

The House mel at eleven of the clock, MR. CHAIRMAN in the Chair.

MEMBERS SWORN

Assam

SHRI NAB1N BURAGOHAIN

Rihar

2. SHRI YOGENDRA SHARMA

Manipur

SHRI SALAM TOMBI SINGH

Mysore

SHRI VEERENDRA PATIL

ORAL ANSWERS TO QUESTIONS

SCHEME FOR DRILLING OF WELLS IN CERTAIN DISTRICTS OF RAJASTHAN

- * 528. SHRIM. K. MOHTA: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether the Government of Rajasthan have submitted for consideration of the Government of India a scheme regarding drilling of wells in certain districts of the State which are prone to drought conditions;
 - (b) if so, details thereof; and
- (c) whether the Government of India have since given clearance to the scheme; and if not, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) Yes, sir,

(b) and (c) A statement is laid on the Table of the Sabha.

STATEMENT

The Government of Rajasthan made a proposal for drilling 420 tubewells in Jalore, Jodhpur, Nagpur, Pali and Bikaner districts under the Drought Prone Areas Programme. The State Govt's proposal envisaged the sale of tubewells, after construction, to private cultivators (beneficiaries), at concessional rates,

worked out on a formula based on the depth and rate of water discharge of individul tubewells. Against the total cost of Rs. 212.98 lakhs on420 tubewells, Rs. 118.98 lakhs was pioposed to be recoverd from beneficiary cultivator and the balance of Rs. 94.00 lakhs was to be debited to the Drought Prone Areas Programme. This amount comprised of the following elements:-

	(Rs in lakhs)
(a) cost of un-successful wells	16.80
(b) cost of exploratory drilling	11.20
(c) extra cost of electrification and	25,00
(d) price inducement to the farmers to purchase tube- wells.	41.00
	94.00

The State Government's proposal has been accepted in principle with certain modifications. The cost of unsuccessful! tubewells and exploratory drilling would be provided out of State Ground Water Development Fund. The cost on account of price inducement offered to beneficiary cultivators would be borne by the Centre. The extra cost of electrification would be taken into account for calculating the sale price. The Centre would also provide subsidies to small and marginal farmers respectively at a rate of 25% and 33.1/3% on the sale price of tubewells. The detailed proposals for individual clusters of tubewells, will be approved by the Ministry of Agriculture after they are technically cleared by the Central Groundwater Board.

SHRI M. K. MOHTA: May I ask the honourable Minister as to when the State Government's proposal in this respect was accepted by the Central Government and when the scheme is likely to be put into effect for drilling the 400 odd tube-wells in Rajasthan?

PROF. SHER SINGH: The scheme was approved on 25th, November, 1971. So far the Central Ground Water Board has given clearance for 58 tube-wells in three panchayat samiti areas of Shergarh, Gosain and Belara of Jodhpur district, in all 58 tube-wells out of 420.

SHRI M. K. MOHTA: May I ask the honourable Minister why only 58 tube-wells have been approved up till now? What is

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the difficulty in approving ail tlie tube-wells that have been planned and how much area will be benefited by the drilling of these tubewells ?The Rajasthan Ground Water Board submitted these proposals to the Central Giound Water Board. They submitted proposals for 58 tubewells and the Central Ground Water Board give clearance to them and clearance will be given to the other two tubewells also as and when proposals for ttiose will be received from the Rajasthan Giound Water Board. They are going to submit them.

SHRI M. K. MOHTA: I asked about the area that will be benefited.

PROF. SHER SINGH: I do not have the figures of the actual area. That will have to be worked out. But that will depend upon the discharge of water per tubewell—I/3cusee or 1 cusee. whatever it may be.

SHRI HAM ID ALT SCHAMNAD: Has the government got any proposal to extend this scheme to other States which have been affected by drought?

PROF. SHER SINGH: There are no such proposals from other States...

 $MR.\ CHAIRMAN$: Other States should not be brought in.

SHRI SANDA NARAYANAPPA: Other parts in the country are also subjected to famine and drought conditions, May I know whether there is any proposal to start a tubewell corporation in order to wipe off the drought in all the States in the country?

MR. CHAIRMAN : Supplementaries should be confined only to Rajasthan.

PROF. SHER SINGH: There is no proposal at present to start any such corporation.

SHRIS. D. MISRA: Regarding survey of the ground water potential, in Rajasthan there is an organisation. Apart from that there are three organisation here. There is one Central Ground Water Board; than there is one exploratory tubewell organisation; then, according to my understanding, there is the Central Geological Which of these Survey Organisation. organisation lias made the surveys about drought-affected districts in Rajasthan and what has been the result of those surveys? If the results of surveys conducted by different organisation are different, what is the coordinated result of all the surveys?

PROF. SHER SINGH: *The* information of the hon. Member is a little out-dated. The Exploratory Tubewell Organisation is no onger there. That has been converted into Central Ground Water Board. Geological survey of India and Central Ground Water Board will become one.

SHRI S. D. MISRA: He said that the Exploratory Tubewell Organisation does not exist. But Geological Survey and Ground Water Board do exist at the moment. What are their findings?

PROF. SHER SINGH; A decision to merge those to also has been taken. The actual merger will take some time. But they will be merged.

SHRI B. K. KAUL: 1 would like to know from the government whether this scheme should not be implemented without any waste of time when the area is facing acute famine conditions?

MR. CHAIRMAN: Very good question.

PROF. SHER SINGH: I could not follow the question. Will he repeat his question '.'

MR. CHAIRMAN: Do not press it.

DR. K. MATHEW KURIAN: Such aa important question should not remain unanswered.

अलीगढ़ मुस्लिम विश्वविद्यालय द्वारा ब्लेक आऊट के आदेशों का पालन न किया जाना

* 529. **डा० भाई महावीर** : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कुपा करेंगे कि:

- (क) क्या यह सच है कि भारत पाक युद्ध के आरम्भ होने के एक सप्ताह बाद तक अलीगढ़ मुस्लिम विद्यालय के अनेक छात्रावासों में ब्लेक आऊट के आदेशों का पालन नहीं किया गया और इन आदेशों का पालन उपकुलपित हारा यह धमकी दिये जाने के पश्चात् ही किया गया कि सभी छात्रावासों की बिजली काट दी जायेगी;
- (स) यदि हां, तो विश्वविद्यालय के अधि-कारियों द्वारा इस संबन्ध में क्या कांर्यवाही की गई है: और
- (ग) क्या यह भी सच है कि विश्वविद्यालय
 के छात्रावास के कमरों में श्री जिन्नाह, जनरल